

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated 26.02.2026

CAUSE LIST OF THIRD MEMBER MATTERS, PART HEARD MATTERS, CONSOLIDATION PETITIONS, SPECIAL CONSTITUTION, STAY APPLICATIONS AND EARLY HEARING PETITIONS

FOR 27-February -2026 (FRIDAY) Hybrid Mode AT 10:30 A.M.AS PER ANNEXURE- 'B'

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

Court No. 01

EARLY HEARING PETITIONS									
Srl	Appeal Number			Assmt. Year		Assessee	Bench	Remarks	
1	SA	625	DEL	2025	2022-23	[A] BREVO CRM SOLUTIONS PRIVATE LIMITED	H		
2	IT(TP)A	33	DEL	2025	2022-23	[A] BREVO CRM SOLUTIONS PRIVATE LIMITED	H		
3	SA	7	DEL	2026	2022-23	[A] MOLVIZADAH SONS INDIA PRIVATE LIMITED	H		
4	IT(TP)A	2	DEL	2026	2022-23	[A] MOLVIZADAH SONS INDIA PRIVATE LIMITED	H		
5	ITA	1441	DEL	2026	2016-17	[A] RAHUL WIRE ROPES	G		
6	ITA	1824	DEL	2026	2017-18	[A] SMV BEVERAGES PVT LTD	A		

STAY APPLICATIONS									
Srl	Appeal Number			Assmt. Year		Assessee	Bench	Remarks	
1	SA	69	DEL	2026	2016-17	[A] JAIBIR SINGH	SMC		
2	SA	72	DEL	2026	2015-16	[A] DEEPAK	A		
3	SA	74	DEL	2026	2023-24	[A] KORFEX INDUSTRIES PRIVATE LIMITED	G		
4	SA	105	DEL	2026	2018-19	[A] SIMMOTRONICS INFOTECH P LTD.	E		
5	SA	108	DEL	2026	2014-15	[A] KPMG GLOBAL SERVICES PRIVATE LIMITED	G		
6	SA	109	DEL	2026	2012-13	[A] ABDUL HAMEED	A		
7	SA	113	DEL	2026	2017-18	[A] SARVADA SHIKSHA SAMITI	F		
8	SA	116	DEL	2026	2013-14	[A] JANGID INTERIOR DECOR PRIVATE LIMITED.	A		
9	SA	117	DEL	2026	2015-16	[A] JANGID INTERIOR DECOR PRIVATE LIMITED.	A		
10	SA	118	DEL	2026	2016-17	[A] JANGID INTERIOR DECOR PRIVATE LIMITED.	A		
11	SA	119	DEL	2026	2018-19	[A] JANGID INTERIOR DECOR PRIVATE LIMITED	A		
12	SA	124	DEL	2026	2017-18	[A] ALKA AGGARWAL	A		
13	SA	126	DEL	2026	2013-14	[A] ABDUL HAMEED	A		

SPECIAL CONSTITUTION MATTERS (For Reconstructions)									
Srl	Appeal Number			Assmt. Year		Assessee	Bench	Remarks	
1	ITA	522	DEL	2023	2014-15	[A] AMAZON WEB SERVICES, INC. (S.G.)	D	R/C	
2	ITA	523	DEL	2023	2016-17	[A] AMAZON WEB SERVICES, INC. (S.G.)	D	R/C	

For ITAT, Dehradun Circuit Bench, Dehradun;

SPECIAL CONSTITUTION MATTERS (For Reconstructions)									
Srl	Appeal Number			Assmt. Year		Assessee	Bench	Remarks	
1	ITA	552	DEL	2016	2010-11	[A] M/s ONGC Ltd.	DB	R/C	
2	ITA	553	DEL	2016	2010-11	[A] M/s ONGC Ltd.	DB	R/C	
3	ITA	1331	DEL	2016	2011-12	[A] M/s ONGC Ltd.	DB	R/C	

4	ITA	1333	DEL	2016	2011-12	[A] M/s ONGC Ltd.	DB	R/C
5	ITA	3525	DEL	2016	2012-13	[A] M/s ONGC Ltd.	DB	R/C
6	ITA	6407	DEL	2016	2013-14	[A] M/s ONGC Ltd.	DB	R/C

CONSOLIDATION PETITIONS

Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks
1	ITA	6158	DEL	2025	2021-22	[A] PRADEEP KUMAR AGARWALLA	G
2	ITA	6159	DEL	2025	2022-23	[A] PRADEEP KUMAR AGARWALLA	G
3	ITA	6960	DEL	2025	2022-23	[D] PRADEEP KUMAR AGRAWALLA	B
4	ITA	6959	DEL	2025	2021-22	[D] PRADEEP KUMAR AGRAWALLA	B
5	ITA	5817	DEL	2025	2018-19	[A] SH. VIJAY ANAND CHAURASIA	B
6	ITA	8449	DEL	2025	2018-19	[D] VIJAY ANAND CHAURASIA	G
7	ITA	6743	DEL	2025	2020-21	[A] SH. SHASHI KANT CHAURASIA	B
8	ITA	8178	DEL	2025	2020-21	[D] SHASHI KANT CHAURASIA	F
9	ITA	8502	DEL	2025	2010-11	[D] HERO MOTOCORP LIMITED	G
10	ITA	6647	DEL	2025	2010-11	[A] M/S HERO MOTOCORP LTD (E. FILING)	B
11	ITA	9087	DEL	2025	2018-19	[A] RAJSHILA SYNTHETICS PRIVATE LIMITED	B
12	ITA	9088	DEL	2025	2019-20	[A] RAJSHILA SYNTHETICS PRIVATE LIMITED	B
13	ITA	9089	DEL	2025	2019-20	[A] RAJSHILA SYNTHETICS PRIVATE LIMITED	B
14	ITA	9090	DEL	2025	2020-21	[A] RAJSHILA SYNTHETICS PRIVATE LIMITED	B
15	ITA	640	DEL	2026	2018-19	[A] RAJSHILA SYNTHETICS PRIVATE LIMITED	A
16	ITA	641	DEL	2026	2019-20	[A] RAJSHILA SYNTHETICS PRIVATE LIMITED	A
17	ITA	7242	DEL	2025	2011-12	[D] FORTUNE LAND AND HOUSING PRIVATE LIMITED	C
18	ITA	7543	DEL	2025	2013-14	[D] FORTUNE LAND & HOUSING (P) LTD	E
19	ITA	3772	DEL	2025	2011-12	[A] ANJU CHOPRA	F
20	ITA	1532	DEL	2026	2011-12	[A] ANJU CHOPRA	G
21	ITA	6605	DEL	2025	2022-23	[A] STERLING AGRO INDUSTRIES LTD	B
22	ITA	6606	DEL	2025	2023-24	[A] STERLING AGRO INDUSTRIES	B
23	ITA	8963	DEL	2025	2022-23	[D] STERLING AGRO INDUSTRIES LIMITED	A
24	ITA	8964	DEL	2025	2023-24	[D] STERLING AGRO INDUSTRIES LIMITED	A
25	BMA	16	DEL	2025	2021-22	[A] ATUL PUNJ	H
26	BMA	1	DEL	2026	2021-22	[D] SHRI. ATUL PUNJ	H

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI M BALAGANESH, ACCOUNTANT MEMBER**

Court No. 02

CLARIFICATION MATTERS

Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks
1	ITA	1025	DEL	2024	2012-13	[A] ASHISH BHATIA	A
2	ITA	1026	DEL	2024	2012-13	[A] ASHISH BHATIA	A

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

Court No. 02

CLARIFICATION MATTERS

Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks
1	MA	230	DEL	2023	2015-16	[A] VIKAS MITTAL	F
2	MA	298	DEL	2023	2007-08	[D] SALONI NARANG	SMC

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

Court No. 02

CLARIFICATION MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	MA	473	DEL	2023	2017-18	[A] RAMESH CHANDER BEDI	SMC			

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**

Court No. 03

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	1337	DEL	2025	2014-15	[D] SURESH KUMAR JAIN (E- FILE)	SMC	E- FILE		

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**
AND **SHRI M BALAGANESH, ACCOUNTANT MEMBER**

Court No. 03

STAY APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	SA	504	DEL	2024	2021-22	[A] CASIO INDIA COMPANY PRIVATE LIMITED	H			
2	SA	641	DEL	2025	2022-23	[A] PERFORMANCE SPECIALTY PRODUCTS INDIA PRIVATE	H			
3	SA	58	DEL	2026	2022-23	[A] CACI AIRCON PRIVATE LIMITED	H			
4	SA	106	DEL	2026	2022-23	[A] EXPEDITORS INTERNATIONAL (INDIA) PRIVATE LIMITED	H			
5	SA	107	DEL	2026	2023-24	[A] ERICSSON AB	D			
6	SA	110	DEL	2026	2022-23	[A] IDP EDUCATION INDIA PRIVATE LTD	H			
7	SA	111	DEL	2026	2022-23	[A] CANADIAN SOLAR ENERGY PRIVATE LIMITED	H			
8	SA	112	DEL	2026	2022-23	[A] BMW INDIA PRIVATE LIMITED	H			
9	SA	115	DEL	2026	2022-23	[A] IDP EDUCATION INDIA SERVICES LLP	H			
10	SA	120	DEL	2026	2018-19	[A] OPTUS NETWORKS PTY LIMITED	D			
11	SA	121	DEL	2026	2022-23	[A] PITNEY BOWES INDIA PRIVATE LIMITED	D			
12	SA	122	DEL	2026	2022-23	[A] CLEARWATER ANALYTICS INDIA PRIVATE LIMITED	H			
13	SA	127	DEL	2026	2023-24	[A] NEP SINGAPORE PTE. LTD.	D			
14	SA	129	DEL	2026	2023-24	[A] AB SCIEX PTE. LTD	D			

BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **MS. MADHUMITA ROY, JUDICIAL MEMBER**

Court No. 05

STAY APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	SA	63	DEL	2026	2022-23	[A] GLOBAL LOGIC INDIA PRIVATE LIMITED	H			
2	SA	65	DEL	2026	2021-22	[A] GLOBALLOGIC INDIA PVT LTD	I			
3	SA	64	DEL	2026	2020-21	[A] GLOBALLOGIC INDIA PRIVATE LIMITED	I			
4	SA	76	DEL	2026	2013-14	[A] BOSE CORPORATION INDIA PVT. LTD.	I			
5	SA	70	DEL	2026	2018-19	[A] GLOBALLOGIC INDIA P.LTD	I			
6	SA	75	DEL	2026	2011-12	[A] M/S. BOSE CORPORATION INDIA PVT. LTD.	I			
7	SA	104	DEL	2026	2021-22	[A] MOODYS ANALYTICS (INDIA) PRIVATE LIMITED	I			
8	SA	114	DEL	2026	2021-22	[A] BT INDIA PRIVATE LIMITED	I			
9	SA	123	DEL	2026	2022-23	[A] K.S. COMMODITIES PRIVATE LIMITED	H			
10	SA	125	DEL	2026	2022-23	[A] MARUTI SUZUKI INDIA LTD	H			
11	SA	128	DEL	2026	2017-18	[A] BERGEN ENGINES (INDIA) PRIVATE LIMITED	H			
12	SA	130	DEL	2026	2018-19	[A] BERGEN ENGINES (INDIA) PVT LTD	H			
13	SA	131	DEL	2026	2022-23	[A] FMI AUTOMOTIVE COMPONENTS PRIVATE LIMITED	H			

Assistant Registrar
26-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Admn/Judicial/Del/2025-26/Friday

Dated: 26.02.2026

**CAUSE LIST OF
MISCELLANEOUS APPLICATIONS
FOR 27-February-2026 (FRIDAY) HYBRID AT 10:30 AM AS PER ANNEXURE-"B"**

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**

Court No. 01

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	388	DEL	2025	2016-17	[A] MIR SINGH	SMC	MS/VP	

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

Court No. 01

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	66	DEL	2025	2012-13	[A] M/S. MYSORE FINLEASE PVT. LTD.	E	NC/AM	
2	MA	67	DEL	2025	2012-13	[A] M/S. MYSORE FINLEASE PVT. LTD.	E	NC/AM	
3	MA	266	DEL	2025	2013-14	[D] KAVITA SHARMA	C	MS/VP	

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 01

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	462	DEL	2025	2013-14	[A] M/S. FLAKTGROUP INDIA PVT LTD.	B	MA/AM	

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	428	DEL	2019	2011-12	[A] DHARMENDRA KUMAR	SMC	CNP/JM	
2	MA	660	DEL	2018	2007-08	[A] SH. AJEET KUMAR	SMC	CNP/JM	

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI M BALAGANESH, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	248	DEL	2022	2010-11	[A] SERCO BPO PVT. LTD.	I	MBG/AM	

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	49	DEL	2022	2005-06	[A] MR. GAUTAM KUMAR	C	SRR/AM	
2	MA	57	DEL	2023	2018-19	[D] PAWAN KUMAR SHARMA	G	CNP/JM	
3	MA	64	DEL	2023	2007-08	[A] MR. GAUTAM KUMAR	C	SRR/AM	
4	MA	142	DEL	2020	2009-10	[D] M/S HBN DAIRIES & ALLIED LTD.	C	SRR/AM	
5	MA	143	DEL	2020	2013-14	[D] M/S. MAHESH TIMBER PVT. LTD.	E	CNP/JM	
6	MA	144	DEL	2020	2014-15	[D] M/S. MAHESH TIMBER PVT. LTD.	E	CNP/JM	

7	MA	160	DEL	2020	2005-06	[A] MAHABIR PROTEINEX LTD.	E	CNP/JM
8	MA	218	DEL	2021	2014-15	[D] BABA ALLOYS PVT. LTD.	A	CNP/JM
9	MA	242	DEL	2021	2014-15	[D] ONKAR GUPTA	E	SRR/AM
10	MA	247	DEL	2022	2015-16	[A] MATRIX CELLULAR SERVICES PVT. LTD.	E	CNP/JM
11	MA	277	DEL	2023	2010-11	[D] SH. SATINDER PAL SINGH	G	CNP/JM
12	MA	278	DEL	2023	2011-12	[D] SH. SATINDER PAL SINGH	G	CNP/JM
13	MA	279	DEL	2023	2012-13	[D] SH. SATINDER PAL SINGH	G	CNP/JM
14	MA	377	DEL	2018	2006-07	[A] VIRENDRA KUMAR GUPTA	G	CNP/JM
15	MA	492	DEL	2017	2007-08	[A] SH. JUGNU SINGHAL	D	CNP/JM
16	MA	493	DEL	2017	2007-08	[A] SMT. RADHA SINGHAL	D	CNP/JM
17	MA	589	DEL	2019	2008-09	[D] M/S. NARSI IRON & STEEL PVT. LTD.	E	CNP/JM
18	MA	674	DEL	2017	2008-09	[A] PROVIDENT INV. & INDUSTRIES (P) LTD.	F	CNP/JM

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	434	DEL	2025	2015-16	[A] SAHIL KOHLI	C	CNP/JM
2	MA	435	DEL	2025	2016-17	[A] SAHIL KOHLI	C	CNP/JM
3	MA	436	DEL	2025	2017-18	[A] SAHIL KOHLI	C	CNP/JM
4	MA	437	DEL	2025	2019-20	[A] SAHIL KOHLI	C	CNP/JM
5	MA	438	DEL	2025	2016-17	[A] KEY EVENTS	C	CNP/JM
6	MA	439	DEL	2025	2018-19	[A] KEY EVENTS	C	CNP/JM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI M BALAGANESH, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	7	DEL	2025	2017-18	[A] NEW DELHI MUNICIPAL COUNCIL	E	SSG/JM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	223	DEL	2020	2004-05	[D] M/S. BBC WORLD (INDIA) PVT. LTD.	I-2	SRR/AM
2	MA	341	DEL	2025	2011-12	[A] M/S. RELIGARE CAPITAL MARKETS LTD.	A	SSG/JM
3	MA	353	DEL	2025	2019-20	[D] MALA RAM	E	SSG/JM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	398	DEL	2025	2012-13	[A] JOGINDER PAYLA	A	SSG/JM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	40	DEL	2022	2014-15	[D] SHANTI EDUCATIONAL SOCIETY	G	RJ/AM

Sant

2	MA	275	DEL	2025	2017-18	[A] BABOO RAM HARI CHAND	A	RJ/AM
3	MA	276	DEL	2025	2018-19	[A] BABOO RAM HARI CHAND	A	RJ/AM
4	MA	277	DFL	2025	2019-20	[A] BABOO RAM HARI CHAND	A	RJ/AM
5	MA	278	DEL	2025	2020-21	[A] BABOO RAM HARI CHAND	A	RJ/AM
6	MA	326	DEL	2025	2013-14	[A] SINGHAL PROP BUILD PRIVATE LIMITED	C	SSG/JM
7	MA	362	DEL	2025	2004-05	[A] ATUL KUMAR BANSAL	A	SSG/JM
8	MA	379	DEL	2024	2018-19	[A] PRIYA KHANNA	F	RJ/AM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	336	DEL	2025	2017-18	[D] HAZOORILAL AND SONS JEWELLERS PRIVATE LIMITED	B	SSG/JM
2	MA	372	DEL	2025	2018-19	[A] DEEPAK BATRA	B	SSG/JM

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **MS. MADHUMITA ROY, JUDICIAL MEMBER**

Court No. 05

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	171	DEL	2021	2007-08	[D] M/S. SHALIMAR TOWN PLANERS PVT. LTD.	G	MBG/AM
2	MA	330	DEL	2025	2002-03	[D] FLORA EXPORTS	B	MBG/AM
3	MA	331	DEL	2025	2003-04	[D] FLORA EXPORTS	B	MBG/AM
4	MA	615	DEL	2019	1994-95	[A] DELHI STATE INDUSTRIAL DEVELOPMENT CORPN. LTD.	F	MBG/AM

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**

Court No. 06

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	28	DEL	2023	2013-14	[A] HAVELLS INDIA LTD.	I	YK/JM
2	MA	73	DEL	2021	2009-10	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM
3	MA	74	DEL	2021	2007-08	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM
4	MA	75	DEL	2021	2008-09	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM
5	MA	76	DEL	2024	2019-20	[A] IRONMAN SECURITY SERVICES PVT. LTD. (E FILE)	G	YK/JM
6	MA	77	DEL	2024	2018-19	[A] IRONMAN SECURITY SERVICES PVT. LTD. (E FILE)	G	YK/JM
7	MA	91	DEL	2023	2016-17	[D] GIRISH KUMAR	B	YK/JM
8	MA	102	DEL	2025	2010-11	[D] BEAM GLOBAL SPIRITS & WINE (INDIA) PRIVATE LIMITED	I	YK/JM
9	MA	139	DEL	2024	2007-08	[A] DYNASTY CONSTRUCTION PVT. LTD.	B	YK/JM
10	MA	167	DEL	2020	2010-11	[A] QUIPPPO TELECOM INFRASTRUCTURE PVT. LTD. (FORMERLY KNOWN AS QUIPPPO TELECOM INFRASTRUCTURE LTD.)	SMC	MBG/AM
11	MA	189	DEL	2024	2004-05	[D] M/S. BBC WORLD (INDIA) PVT. LTD.	I	YK/JM
12	MA	248	DEL	2025	2008-09	[A] PIYUSH TIWARI	F	YK/JM
13	MA	249	DEL	2025	2010-11	[A] PIYUSH TIWARI	F	YK/JM
14	MA	250	DEL	2025	2011-12	[A] PIYUSH TIWARI	F	YK/JM
15	MA	299	DEL	2023	2009-10	[D] AIMS PROMOTERS PRIVATE LIMITED	A	YK/JM
16	MA	300	DEL	2023	2010-11	[D] AIIMS PROMOTERS PRIVATE LIMITED	A	YK/JM
17	MA	301	DEL	2023	2011-12	[D] AIMS PROMOTERS PRIVATE LIMITED	A	YK/JM
18	MA	340	DEL	2025	2013-14	[A] DSC LIMITED	B	MBG/AM
19	MA	357	DEL	2023	2009-10	[D] PERFETTI VAN MELLE INDIA PVT. LTD.	I	YK/JM
20	MA	383	DEL	2023	2015-16	[D] ACE MEGA STRUCTURE PVT. LTD.	A	YK/JM
21	MA	387	DEL	2023	2012-13	[D] ARUN KUMAR AGGARWAL	A	YK/JM

6 out

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI VIMAL KUMAR, JUDICIAL MEMBER**

Court No. 08

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	16	DEL	2024	2011-12	[D] MAGPIE MARKETING LLP	E	VK/JM	
2	MA	21	DEL	2024	2015-16	[A] ONE MOBIKWIK SYSTEMS PRIVATE LIMITED	E	VK/JM	
3	MA	40	DEL	2024	2015-16	[D] LOGIX BUILDCON PRIVATE LIMITED	E	VK/JM	
4	MA	70	DEL	2024	2014-15	[A] SSC HOSPITALITY PVT LTD (E FILE)	G	VK/JM	
5	MA	81	DEL	2021	2010-11	[A] GOPAL AGARWAL	C	VK/JM	
6	MA	84	DEL	2021	2016-17	[D] SURYA GLOBAL STEEL TUBES LTD.	G	VK/JM	
7	MA	84	DEL	2024	2017-18	[A] FRIENDS TELECOM PVT. LTD.	B	VK/JM	
8	MA	92	DEL	2022	2012-13	[D] VIRAMGAM MAHESANA PROJECTS PVT. LTD.	G	VK/JM	
9	MA	121	DEL	2025	2013-14	[D] PUNEET SINGH MEHNDIRATTA	F	MBG/AM	
10	MA	166	DEL	2021	2009-10	[D] JAGAT OVERSEAS	C	VK/JM	
11	MA	199	DEL	2021	2010-11	[A] M/S. PALIWAL INFRASTRUCTURE PVT. LTD.	F	VK/JM	
12	MA	235	DEL	2025	2012-13	[D] BHUVAN DEVELOPERS PRIVATE LIMITED	A	MBG/AM	
13	MA	297	DEL	2024	2019-20	[D] ARUN YADAV (E FILE)	A	VK/JM	
14	MA	313	DEL	2024	2012-13	[D] M/S. JAIDKA WOOLEN & HOSSIERY MILLS P LTD.	F	VK/JM	
15	MA	468	DEL	2022	2012-13	[A] MR SUNIT MATHUR	G	VK/JM	

BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

Court No. 07

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	25	DEL	2024	2010-11	[D] OPAL BUILDWELL P.LTD	E	AS/JM	
2	MA	75	DEL	2023	2016-17	[A] SOBHI LAL SAINI	G	SRR/AM	
3	MA	128	DEL	2024	2016-17	[D] MG HOUSING PVT. LTD.	E	SRR/AM	
4	MA	304	DEL	2024	2012-13	[A] PURUS BUILDERS PRIVATE LIMITED	H	AS/JM	
5	MA	306	DEL	2025	2017-18	[A] SANJEEV SEHGAL	H	AS/JM	
6	MA	363	DEL	2025	2014-15	[A] JAI BHARAT GUM & CHEMICALS LTD.	C	SRR/AM	
7	MA	472	DEL	2023	2018-19	[D] BROAD WAYS SECURITY AND DETECTIVE PVT. LTD	A	AS/JM	
8	MA	477	DEL	2023	2012-13	[D] K K FIBERS PVT. LTD.	C	SRR/AM	

BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI VIMAL KUMAR, JUDICIAL MEMBER**

Court No. 08

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	182	DEL	2023	2013-14	[A] POLYMER PAPERS LTD.	F	SRR/AM	
2	MA	235	DEL	2021	2011-12	[D] M/S. JAYPEE SPORTS INTERNATIONAL LTD.	I	VK/JM	
3	MA	253	DEL	2022	2013-14	[A] ANANDTEX INTERNATIONAL P.LTD	A	VK/JM	
4	MA	272	DEL	2022	2008-09	[A] M/S. RAJ BUILDWELL PVT. LTD.	C	SRR/AM	
5	MA	312	DEL	2023	2011-12	[D] RAJIV KUMAR	D	SRR/AM	
6	MA	392	DEL	2025	2010-11	[A] WNS BUSINESS CONSULTING SERVICES PVT. LTD.	I	SRR/AM	

BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**

Court No. 09

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	89	DEL	2020	2007-08	[D] M/S. VISHAL TRANSFORMERS & SWITCHGEARS (P) LTD.	H	SRR/AM	

BEFORE SHRI YOGESH KUMAR US, JUDICIAL MEMBER
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

Court No. 06

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	344	DEL	2025	2012-13	[A] SOLITAIRE ENERGY PVT LTD	D	YK/JM

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER

Court No. 07

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	174	DEL	2025	2017-18	[A] BHARAT BHUSHAN SURI	A	AS/JM

***REST OF MISCELLANEOUS APPLICATIONS ARE ADJOURNED AS PER ANNEXURE-'A'.**


Assistant Registrar
25-Feb-2026

INCOME TAX APPELLATE TRIBUNAL: DELHI BENCHES: NEW DELHI

Date: 25th February, 2026

The following Miscellaneous Applications fixed for hearing on 27.02.2026 are adjourned as per list below: -

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS						Adjourned to 10.04.2026		
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	131	DEL	2023	2007-08	[A] SURAJ BUILDMART INDIA PVT.LTD.	B	MBG/AM

BEFORE **SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS						Adjourned to 10.04.2026		
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	412	DEL	2024	2012-13	[A] VASHISTH BUILDERS AND ENGINEERS PVT. LTD.	G	SRR/AM

BEFORE **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS						Adjourned to 10.04.2026		
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	122	DEL	2017	2004-05	[A] SH. ARVIND AGARWAL	A	RKC/JM
2	MA	439	DEL	2023	2015-16	[A] SEEMA BUILDTECH PVT LTD	G	RKC/JM


Assistant Registrar
26-Feb-2026

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

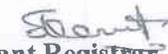
Dated 26th, February 2026

Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing on 27.02.2026:-

Court No.	Room	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1		https://itatdelhizone.webex.com/meet/court_room_1	25180242862
Court Room 2		https://itatdelhizone.webex.com/meet/court_room_2	25191305622
Court Room 3		https://itatdelhizone.webex.com/meet/court_room_3	25177451276
Court Room 4		https://itatdelhizone.webex.com/meet/court_room_4	25142052414
Court Room 5		https://itatdelhizone.webex.com/meet/court_room_5	25126239355
Court Room 6		https://itatdelhizone.webex.com/meet/court_room_6	25119658243
Court Room 7		https://itatdelhizone.webex.com/meet/Court_Room_7	25127955211
Court Room 8		https://itatdelhizone.webex.com/meet/court_room_8	25104506738
Court Room 9		https://itatdelhizone.webex.com/meet/Court_Room_9	25176466721

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.

1. Links will be open at-least 15 minutes before the commencement of the Bench proceedings.
2. The links will remain active when the bench is sitting during Court hours of the Tribunal.
3. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
4. The Counsels/DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
5. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
6. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
7. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.


Assistant Registrar
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